

Annexure-7														
Raheja Developers Limited (Krishna Housing Scheme)														
Date of Initiation of CIRP : 21.08.2025														
List as on 30.05.2026														
Operational creditors ( Government Dues)														
S.No	Name of Creditor	Details of Claim		Details of Claim Admitted						Amount of contingent claim	Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date	Amount Claimed	Amount Admitted	Nature of Claim	Amount Covered by security interest	Amount covered by gurantee	Whether related party	% of voting share in class of creditor					
1	Excise & Taxation Officer Cum- Proper Officer- Gurugram (W)	04-11-2025	1,08,75,83,070	-	-	-	-	-	-	-	-	-	1,08,75,83,070	Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim.
			<b>1,08,75,83,070</b>	-	-	-	-	-	-	-	-	-	<b>1,08,75,83,070</b>	



*Brijesh Singh Bhadauriya*

Brijesh Singh Bhadauriya  
Resolution Professional  
(Project-Specific CIRP – Krishna Housing Scheme)  
M/s Raheja Developers Limited  
Registration No.: IBB/PA-002/IP-N01045/2020-2021/13385  
AFA Valid up to: 30.06.2026  
Registered Address: Unit No. G-40, Vardhman Sunrise Plaza,  
Vasundhara Enclave, Delhi-110096.  
Email: cirp.raheja.developers.khs@gmail.com , bsb@bsbandassociates.in  
Phone: - 011-35355703